

1	2	3	4	5
2368	Godavari at Bhadrachalam D/S Bathing Bathing Ghat, Khammam	Godavari	Godavari	Godavari
2369	Godavari at Burgampahad, Khammam	Godavari	Godavari	Godavari
2370	Godavari at Rajamundry U/S of Nalla Channel	Godavari	Godavari	Godavari
2371	Godavari at Rajamundry D/S of Nalla Channel	Godavari	Godavari	Godavari
2372	Kinnerasani A/C of KTPS Ash Pond Effluents, Khammam	Godavari	Godavari	Godavari
2373	Sabari at Kunavaram, Khammam	Sabari	Godavari	Sabari
2374	River Manjeera at Gowdicharla B/C with Nakkavagu	Manjeera	Godavari	manjeera
2375	River Manjeera at Gowdicharla A/C With Nakkavagu	Manjeera	Godavari	manjeera

***Environmental Clearance to small mines***

2031. SHRI SYED AZEEZ PASHA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it is a fact that small mines have to get environmental impact clearance;
- (b) whether it is also a fact that even road metal mines have to approach Government for permission;
- (c) the minimum size of a mine, which does not require "Environmental Clearance"; and
- (d) the number of pending applications from Andhra Pradesh for all Environmental Clearances?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) to (c) The Environment Impact Assessment (EIA) Notification, 2006 mandates all mining projects, irrespective of the nature of mineral *i.e.* major mineral or minor mineral, with lease area of 5 ha. and above to obtain prior environmental clearance as per the procedure laid there under.

(d) As on 28.2.2011 two mining projects from the State of Andhra Pradesh, are awaiting environmental clearance under the EIA Notification, 2006.